



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-171/NCLAT/CHN BEN/2026

Dated: 16th Sept 2026

N O T I C E

Ref.: F.No. 012-113/NCLAT/CHN BEN/2026 dated 07th Aug 2026

Please take notice that the next date of hearing in the following matter of Chennai Bench, notified earlier vide reference cited, is **03.12.2026**.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 67/2026 For Stay IA No. 326/2026	DBS Bank India Ltd Vs The Central Goods and Service Tax Dept., Rep by Asst. Commissioner of Central Tax&2 Ors.	Mr. VVSN Raju	Mr. Ankit Singal R3

By order of Hon'ble Member (Judicial)

Chennai Bench

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